- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 25 of the Delhi Development Act, 1957:—
 - (a) Annual Accounts of the Delhi Development Authority (DDA), New Delhi, for the year 2013-14, and the Audit Report thereon.
 - (b) Review of the Annual Accounts and Audit Report of the above Authority.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2112/16/15]

- II. A copy each (in English and Hindi) of the following papers:-
 - (i) Annual Statement of allotments made under 5% discretionary quota, in accordance with the guidelines issued *vide* Directorate of Estates O.M. No.12035/2/97-Pol.II (Pt. II) dated the 17th November, 1997, for the year ending 31st December, 2014.

[Placed in Library. See No. L.T. 2113/16/15]

- III. (a) Annual Report and Accounts of the Rajghat Samadhi Committee (RSC), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Committee. [Placed in Library. See No. L.T. 2212/16/15]

Report (2010-11 and 2011-12) of the National Commission for Scheduled Castes (NCSC), New Delhi and Related Papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सापंला)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हँ :---

(1) A copy each (in English and Hindi) of the following papers, under clause(6) of article 338 of the Constitution of India:—

- (a) Fifth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2010-11 (June, 2010 to March, 2011) and 2011-12 (April, 2011 to March, 2012).
- (b) Explanatory Memorandum on the Fifth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2010-11 and 2011-12.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2035/16/15]